

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELH**

**EXECUTION APPLICATION NO. 5/2024**

**IN**

**ORIGINAL APPLICATION NO. 6/2012**

**IN THE MATTER OF:**

**NIZAMUDDIN**

**WEST**

**APPLICANT**

**ASSOCIATION**

**VERSUS**

**UNION OF INDIA & ORS**

**RESPONDENTS**

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**Date: 01.01.2026**

**THROUGH**

*Priyanka*

**Place: New Delhi**

**Priyanka swami  
Advocate  
Standing Counsel For DJB  
F-13, Jangpura, New Delhi 110014**

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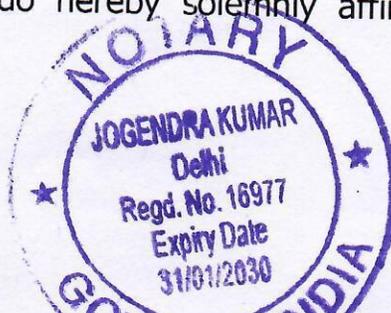
**VERSUS**

**UNION OF INDIA & ORS RESPONDENTS**

**STATUS REPORT ON BEHALF OF RESPONDENT – DELHI JAL  
BOARD WITH AFFIDAVIT.**

**MOST RESPECTFULLY SHOWETH:**

1. That I, Pawan Kumar, S/o Late Shri G.D. Sharma, aged about 57 years, presently working as Chief Engineer (Drainage), Project-I, Delhi Jal Board, GNCTD, Jhandewalan, Karol Bagh, New Delhi-110005, do hereby solemnly affirm and respectfully submit as under:



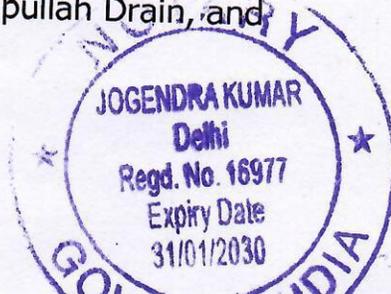
*Pawan*

2. That the present Status Report is being filed in faithful and scrupulous compliance of the directions issued by this Hon'ble National Green Tribunal (Principal Bench) vide order dated 14.10.2025, wherein this Hon'ble Tribunal was pleased to observe and direct as under:

***"DJB is directed to disclose clear timelines in the next progress report in respect of the projects for construction of STPs as also in respect of the drainage network which is proposed to be laid connecting the DSTPs and also clearly mentioning the date on which DSTP will be operationalized, so as to ensure that no untreated sewage is discharged into storm water drains."***

3. That in continuation of and in obedience to the aforesaid directions, the answering Respondent respectfully submits that the present report comprehensively places on record the status of

- i. interception and trapping of sewage at source,
- ii. identification and remediation of sub-drains outfalling into the Barapullah Drain, and



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- iii. planning, tendering, and execution of STP/DSTP projects along with their corresponding sewerage infrastructure, all in a coordinated and time-bound manner.
4. That, as a first and most critical step, DJB has adopted the principle of "tapping of drains at source" so as to prevent the ingress of untreated sewage into storm water drains at the very point of origin. In furtherance thereof, DJB has already successfully tapped fifteen (15) drains, in which flow observed in Rainy season in 5 drains at identified locations, thereby ensuring immediate diversion of sewage into the sewerage system. The remaining drains are at various stages of execution, including work in progress, estimate framing, and inter-departmental coordination, and DJB has faithfully undertaken to complete the tapping of all identified drains in a phased and time-bound manner in the near future.
5. That pursuant to an extensive and systematic field survey undertaken by DJB, forty-three (43) specific sub-drains were identified where untreated sewage was found entering the Barapullah Drain and Defence Colony Drain. These locations pertain to both sewered and unsewered areas and have been geo-



Pluse

mapped to enable precise intervention. **A true copy of the detailed table depicting the status of the said 43 sub-drains is annexed herewith and marked as Annexure-1.**

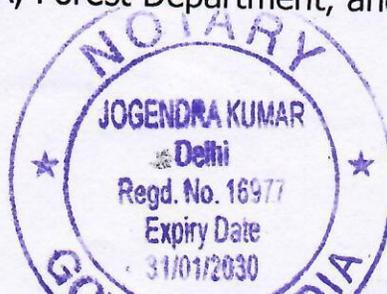
6. That the action taken in respect of the aforesaid 43 sub-drains clearly demonstrates steady and tangible progress. Several drains stand fully trapped, some have been rendered dry with no flow, works at certain locations are in progress, while estimates have been framed and administrative approvals are being processed for others. In cases involving JJ clusters, forest land, or jurisdictional issues, DJB has initiated coordination with agencies such as DUSIB, NDMC, Forest Department, and Revenue authorities to ensure creation of single-point sewage collection and lawful interception.
7. That to ensure continuity, accountability, and inter-agency coordination, DJB has constituted a dedicated Task Force under the supervision of the Chief Engineer (Nodal), Drainage. The Task Force is mandated to identify sources of sewage ingress, coordinate with all drain-owning agencies, prepare localized interception plans, and monitor execution on a continuous basis. It is respectfully submitted that three meetings of the Task Force



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have already been held, and periodic reviews are being undertaken to accelerate implementation.

8. That in furtherance of the aforesaid order of this Hon'ble Tribunal, and without reiterating the directions already quoted hereinabove, DJB proceeds to place on record the updated and consolidated status of its STP/DSTP programme, demonstrating compliance through concrete timelines and executable milestones.
9. That the planning and execution of STPs/DSTPs has been undertaken strictly in accordance with the Sewerage Master Plan-2031, further refined by a comprehensive Gap Analysis for the horizon year 2043. While initially 56 DSTPs were envisaged, detailed techno-economic assessment and land feasibility constraints necessitated rationalisation, first to 40 and thereafter to 34 optimized locations, without any reduction in overall treatment capacity.
10. That such rationalisation reflects an informed and pragmatic approach, ensuring optimal land utilisation, enhanced treatment efficiency, and integrated infrastructure, rather than any dilution of environmental compliance. DJB continues to actively pursue land allotments with DDA, Forest Department, and Revenue authorities,



Plaint

and the constraints faced in this regard are systemic and beyond the direct administrative control of the answering Respondent.

- 11.** That out of the total 34 DSTPs, tenders for 33 DSTPs have already been floated, with clearly disclosed timelines for bid evaluation, award, construction, and commissioning. **The status of these projects, along with the associated sewerage networks, is detailed in Annexure-2 annexed hereto.**
- 12.** That three STPs, namely Tajpur Pahari, Fatehpur Beri, and Ghitorni, have been specifically planned to cater to discharges from unauthorized colonies, forest land, affluent colonies, and O-Zone areas. The execution of sewerage networks in these areas shall be undertaken upon receipt of requisite statutory NOCs, which are being actively pursued.
- 13.** DJB has faithfully undertaken before this Hon'ble Tribunal that all forty-three identified drains shall be effectively intercepted and all proposed STPs/DSTPs shall be constructed and operationalised within the disclosed timelines, with the outer limit being 31.12.2028.
- 14.** That, taken cumulatively, the measures of interception at source, systematic tapping of drains, execution of associated sewerage networks, together constitute an integrated, phased, and holistic



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strategy aimed at achieving no discharge of untreated sewage into storm water drains. It is respectfully submitted that, pursuant to this strategy, fifteen (15) identified drains have already been effectively intercepted and tapped at source, resulting in immediate diversion of sewage into the DJB sewerage system. The remaining identified drains are at clearly defined stages of execution, including works in progress, estimate framing, and inter-agency coordination, with definitive completion timelines, notably by 31.03.2026 and 30.06.2026 for the respective categories. DJB has thus moved beyond the stage of planning into measurable on-ground execution and faithfully undertakes that interception and tapping of all remaining drains shall be completed strictly in accordance with the disclosed timelines.

- 15.** That the answering Respondent reiterates its unwavering commitment to environmental protection and remains fully accountable to this Hon'ble Tribunal. DJB assures that all directions shall be complied with in letter and spirit and undertakes to place periodic progress reports as may be directed.



*Pawan Kumar*

**DEPONENT**

Pawan Kumar  
CE (Dr.) Pr-II

**VERIFICATION**

I, the above-named deponent, do hereby verify that the contents of writ petition are true and correct to my knowledge and belief. Nothing material has been concealed therefrom.

Verified at \_\_\_\_\_ on this \_\_ day of \_\_, 2026

*Pawan*

**DEPONENT**

**Pawan Kumar  
CE (Dr.) Pr-II**

**Date: 01.01.2026**

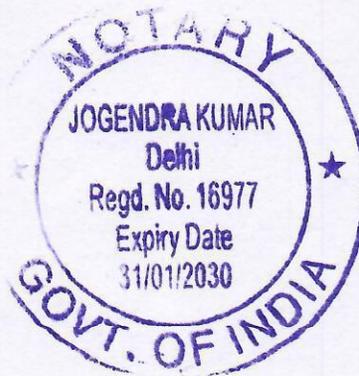
**THROUGH**

*Priyanka*

**Place: New Delhi**

**Priyanka swami  
Advocate**

**Standing Counsel For DJB  
F-13, Jangpura, New Delhi  
110014**



**ATTESTED**

**NOTARY PUBLIC, DELHI**

**01 JAN 2026**

## Annexure 1

## Status of 43 sub drains

S.No	Loaction and name mentioned in NGT case		Latitude	Longitude	Flow (MLD)	Concerned SE Maintenance	Status of drain	Timelines
	Location	Location Name						
1	O1	Ratiya Marg	28.51166667	77.24916667	10	SE(C)-12	Trapped in DJB sewerline	NA
2	O2	Mangal Bazaar	28.51194444	77.24388889	8	SE(C)-12	Trapped in DJB sewerline	NA
3	O3	Tigri Road	28.51277778	77.23805556	7	SE(C)-12	Trapped in DJB sewerline	NA
4	D1	Drain coming from Sanjay camp & H-block Dakshin Puri	28.514692	77.236911	0.5	SE(C)-11 & SE(C)-12	Estimate framed for trapping in DJB sewer line	30.06.2026
5	D2	SANJAY CAMP, H-BLOCK DAKSHINPURI	28.514692	77.236911	6.81	SE(C)-11 & SE(C)-12	Estimate framed for trapping in DJB sewer line	30.06.2026
6	AD1	SHAHEED CAMP	28.52084	77.240939	2.27	SE(C)-12	No flow, flow observed in Rainy season	NA
7	AD2	Drain coming from Dakshinpuri, Madangiri	28.521709	77.225434	3.4	SE(C)-11	Estimate framed for trapping in DJB sewer line, which shall also cater S.No 4,5,7,& 10	30.06.2026
8	AD3	Drain coming from Devli road	28.515213	77.233929	1.5	SE(C)-11	Work in progress	30.06.2026
9	AD4	Drain coming from Khanpur Village	28.516824	77.226362	0.8	SE(C)-11	Work in progress	30.06.2026
10	AD5	Drain coming from Dakshinpuri, Madangiri	28.525136	77.225664	4.5	SE(C)-11	Estimate framed for trapping in DJB sewer line, which shall also cater S.No 4,5,7,& 10	30.06.2026
11	AD6	Drain coming from Dakshinpuri ext.	28.525377	77.226068	5.5	SE(C)-11	Estimate framed for trapping in DJB sewer line	30.06.2026

12	AD7	Drain coming from Chattarpur, Mehrauli, Saket, Dakshin Puri	28.531418	77.224563	17	SE(C)-12/SE(Const.)-4	Flow coming from unsewered area. Tender for DSTP has been floated, Certain UAC exists on Forest land, affluent colonies	31.03.2028 subject to NOC from forest dept., DDA for affluent colonies
13	AD8	Jagdamba Camp	28.535867	77.221304	0.02	SE(C)-11	Estimate framed for trapping discharge from community toilets in DJB sewer line from the location as shown to DUSIB. Letter also issued to DUSIB in this regard to provide sewer line at above said points for trapping	30.06.2026
14	AD9	Drain coming from CR Park, Govindpuri, GK Enclave-I	28.548945	77.230425	0.35	SE(C)-11	Estimate framed for restoration of settled sewer	30.06.2026
15	AD10	Drain coming from GK-II Location	28.542681	77.239751	0.45	SE(C)-11	Estimate framed for restoration of settled sewer	30.06.2026
16	AD11	Shivlaik, Geetanjali	28.5332	77.20704	0.024	SE(C)-10	Trapped in DJB sewerline	NA
17	AD12	Near BSES office Malaviya Nagar	28.5404	77.2114	1.5	SE(C)-10	Trapped in DJB sewerline	NA
18	AD13	Drain coming from CR Park, Govindpuri, GK-II	28.548945	77.230425		SE(C)-11	Estimate framed for restoration of settled sewer	30.06.2026
19	KD1	Hill View SPS Vasant Vihar	28.5518	77.1641	0.01	SE(C)-10	Exploring possibilities to connect in DJB sewer line	30.06.2026
20	KD2	CPWD Colony Vasant Vihar	28.5543	77.1645	Seasonal Flow Only	SE(C)-10	No flow, flow observed in Rainy season	NA
21	KD3	Coolie Camp Vasant Vihar	28.5536	77.1657	0.01	SE(C)-10	Trapped in DJB sewerline	NA
22	KD4	Baba Gang Nath Mandir Munirka	28.5552	77.1664	Seasonal Flow Only	SE(C)-10	No flow, flow observed in Rainy season	NA
23	KD5	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirka	28.557897	77.167905	0.016	SE(C)-10	Letter issued to DUSIB to provide sewer at single point for trapping.	30.06.2026

24	KD6	Shiva Camp Vasant Vihar Near Petrol Pump	28.56032	77.169414	0.024	SE(C)-10	Letter issued to DUSIB to provide sewer at single point for trapping.	30.06.2026
25	KD7	Porvi Marg Palam Marg	28.5617	77.1683	Seasonal Flow Only	SE(C)-10	No flow, flow observed in Rainy season	NA
26	KD8	A Block Vasant Vihar	28.5652	77.1666	Seasonal Flow Only	SE(C)-10	No flow, flow observed in Rainy season	NA
27	KD9	S.P./J.P. Colony Sector 6 R.K.Puram	28.566379	77.169702	0.021	SE(C)-10	Letter issued to DUSIB to provide sewer at single point for trapping.	30.06.2026
28	KD10	Nehru Ekta Camp Sector-VII R.K.Puram	28.566379	77.169702	0.045	SE(C)-10	Trapped in DJB sewerline	NA
29	KD11	Ambedkar Basti west Block R K Puram	28.567595	77.176806	0.5	SE(C)-10	Letter issued to DUSIB to provide sewer at single point for trapping.	30.06.2026
30	KD12	Leprosy Colony Infront of Mohan Singh Market	28.567458	77.176895	0.006	SE(C)-10	Letter issued to DUSIB to provide sewer at single point for trapping.	30.06.2026
31	KD13	Ring Road near PWD office	28.5702	28.5702	Seasonal Flow Only	SE(C)-10	Trapped in DJB sewerline	NA
32	KD14	Paravatiya Camp Sector -3 R.K.Puram	28.5599	77.1815	0.01	SE(C)-10	Letter issued to DUSIB to provide sewer at single point for trapping.	30.06.2026
33	KD15	Ravi Dass Camp Sector-3 R.K.Puram	28.560584	77.183569	0.01	SE(C)-10	Letter issued to DUSIB to provide sewer at single point for trapping.	30.06.2026
34	KD16	Sector-I R.K.Puram Police Post (Hanuman Camp)	28.560584	77.183569	0.01	SE(C)-10	Letter issued to DUSIB to provide sewer at single point for trapping.	30.06.2026
35	KD17	Chruch Road	28.5623	77.1883	Seasonal Flow Only	SE(C)-10	Trapped in DJB sewerline	NA
36	KD18	Safdarjung Development area	28.5475	77.192	7.5	SE(C)-10	Exploring possibilities to connect in DJB sewer line	30.06.2026
37	KD19	Hauz Khas Village	28.553028	77.1854	4.5	SE(C)-10	Exploring possibilities to connect in DJB sewer line	30.06.2026
38	KD20	Arjun Nagar	28.5626	77.1998	1.5	SE(C)-10	Exploring possibilities to connect in DJB sewer line	30.06.2026

39	KD21	A-2 Block SJE	28.5686	77.1897	9	SE(C)-10	Trapped in DJB sewerline	NA
40	KD22	Gautam Nagar	28.5606	77.2094	11.5	SE(C)-10	Exploring possibilities to connect in DJB sewer line	30.06.2026
41	CH1	Saidulajab	28.51956	77.20646	23	SE(C)-12/SE(Const.) 4	Flow coming from unsewered area. Tender for DSTP has been floated, Certain UAC exists on Forest land, affluent colonies	31.03.2028 subject to NOC from forest dept., DDA for affluent colonies
42	B	Drain coming from Pant Nagar/Lajpat Nagar	28.58629298	77.24558232	10	SE(C)-11	Estimate framed for trapping in DJB sewer line	30.06.2026
43	ND	NDMC	28.590488489	77.2403917461		SE(C)-11	Pursuing with NDMC dept.	

**Status and Timelines for STP/DSTP Projects and Associated Drainage Network**

S.No	DSTP Name	Capacity in MGD	Package	DSTP Status	DSTP Time lines	Associated Sewer line Status	Commissioning of Sewer line
1.	Mitraon	17	1	Financial bid opened and under evaluation	31.12.2027	Work in progress	31.12.2027
2.	Kair	1	2	Financial bid opened and under evaluation	31.12.2027	Work completed	31.12.2027
3.	Kakrola	5.5	2			work completed	31.12.2027
4.	Kanganheri	2	2			Work in progress	31.12.2027
5.	Dichaon Kalan	5.5	2			Work in progress	31.12.2027
6.	Sarangpur	5	3	Financial bid opened and under evaluation	31.12.2027	Work in progress	31.12.2027
7.	Galibpur	2.5				Work in progress	31.12.2027
8.	Shikarpur	1				Work completed	31.12.2027
9.	Kazipur	1	4	Financial bid opened and under evaluation	31.12.2027	Work in progress	31.12.2027
10.	Jafarpur	2.5				Work completed	31.12.2027
11.	Khera Dabar	1				Work completed	31.12.2027
12.	Hasanpur	2.5				Work in progress	31.12.2027
13.	Zindpur STP	15	5	Financial bid open and file approved by Finance. case to be placed before Board for award of work.	31.12.2027	Work in progress	31.12.2027
14.	Tajpur	1	6	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
15.	Sungar Pur	1.5	6	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
16.	Punjab Khor	0.5	7	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
17.	Jat Khor	0.5	7	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
18.	Qutubgarh	2	7	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
19.	Auchandi	1	7	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
20.	Garhi Rindhala	0.5	8	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
21.	Ghewra	1.5	8	Technical bid under evaluation	31.03.2028	Work in progress	31.03.2028
22.	Tikri Kalan	4.5	9	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
23.	Mohammadpur Majri	7	10	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
24.	Kanjhawala	10	11	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
25.	Nizampur	2	12	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
26.	Jaunti	1.5	13	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028

27.	Khera Khurd	1.5	14	Technical bid under Evaluation	31.03.2028	including with DSTP .	31.03.2028
28.	Bajitpur Thakran	4	15	Technical bid under evaluation	31.03.2028	Included in DSTP work	31.03.2028
29.	Tajpur Pahari	18.5 (E&M Equipments 5 MGD)	16	NIT is due to be open on 12.01.2026	31.03.2028	Included in DSTP work	31.03.2028
30.	Fatehpurberi	8.5	17	NIT is due to be open on 12.01.2026	31.03.2028	Jaunapur GOC included in DSTP work (Work completed in Fatehpur Beri GOC)	31.03.2028
31.	Rangpuri	6	18	NIT is due to be open on 12.01.2026	31.03.2028	Included in DSTP and network work	31.03.2028
32.	Tajpur Khurd	15	19	NIT is due to be open on 29.12.2025	31.03.2028	Included in DSTP work	31.03.2028
33.	Ghitorni	15	20	NIT is due to be open on 12.01.2026	31.03.2028	Chhatarpur Extn. GOC included in DSTP work (Work in progress in Chandanhola GOC, Work under award in Rajpur Khurd GOC)	31.03.2028
34.	Nayabans	5.5	21	Land is not available for DSTP till date.	24 months after allocation of land	Included with DSTP work	24 months after allocation of land